



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 3875 of 2021 issued against Archit Jindal in the matter of Focus Industrial Resources Limited.

Recovery Certificate No. **3875** of **2021** dated **June 28, 2021** was drawn against **Archit Jindal** [Defaulter] **PAN: AGNPJ5775G** for a sum of **Rs. 2,18,819/-** (*Rupees Two Lakh Eighteen Thousand Eight Hundred Nineteen Only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. **Order/BD/AA/2020-21/9325-9343** dated **September 30, 2020** in the matter of Focus Industrial Resources Limited.

In view of recovery of amount **Rs. 2,57,689/-** (*Rupees Five Lakh Eighty-One Thousand Nine Hundred & Fourty Four only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

25.08.2026



—Signed

**Recovery Officer
New Delhi**

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi